

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:601
ANSWERED ON:21.11.2001
DEVELOPMENT OF HILLY AREAS
ALE NARENDRA

Will the Minister of PLANNING be pleased to state:

- (a) whether Central assistance is made available to some States for the development of hilly areas;
- (b) if so, the criteria adopted for the same;
- (c) whether the Tech. Committee of Working Group constituted by Planning Commission have identified some areas of Andhra Pradesh as hilly areas;
- (d) if so, whether the Union Government have made provision for additional central assistance for the hilly areas of Andhra Pradesh during the 10th Plan; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF SMALL SCALE INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, AND PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRIMATI VASUNDHARA RAJE)

- (a) Yes, Sir. Special Central Assistance is made available to designated hill areas/talukas under the Hill Areas Development Programme (HADP) / Western Ghats Development Programme (WGDP).
- (b) Areas under HADP were identified in 1965 by a Committee of the National Development Council (NDC) while WGDP areas were recommended in 1972 by the High Level Committee set up for the purpose.
- (c) to (e) Planning Commission set up an Expert Group to go onto the question of delineation of new hill areas in the country in 1986. However, owing to resource constraints, it has been decided not to extend HADP to any new hill area in any state, including Andhra Pradesh.